

निर्माण तथा आवास मंत्री (श्री मेहर चन्द खन्ना) : (क) जी हाँ।

(ख) चार और लोगों को जो कि सरकारी कर्मचारी नहीं हैं गिरफ्तार किया गया है। तफ़्ताश चल रही है।

{THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) Four other persons, who are not Government servants but are outsiders, have been arrested. Investigation is in progress.]

#### ACTION AGAINST EMPLOYEES

\*765. SHRI NIRANJAN SINGH: Will the Minister of WORKS AND HOUSING be pleased to refer to Para 220 at page 62 of the Annual Report of the Ministry of Works and Housing for 1964-65 and state the categories of 49 employees against whom depart- I mental action has been initiated and the progress made into the cases of 213 employees referred to S.P.E. and State Police?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): The time and labour involved in the collection and compilation of information in regard to about 260 complaints referred to by the honourable Member, will be hardly commensurate with the results likely to be achieved. In case information is required in respect of any particular officer or officers, it will be collected.

#### मध्य प्रदेश में फाइलेरिया

\*766. श्री लक्ष्मी नारायण दास : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि सरकार द्वारा केन्द्रीय फाइलेरिया सर्वेक्षण के अन्तर्गत मध्य प्रदेश के छत्तीसगढ़ क्षेत्र में फीलपांव की बीमारी की

रोकथाम के लिए क्या उपाय किये जा रहे हैं ?

{FILARIA IN M.P.

♦766. SHRI L. N. DAS: Will the Minister of HEALTH be pleased to state the measures that are being taken by the Government under the Central Filaria Survey for the prevention of Filaria in Chhatisgarh area of Madhya Pradesh?]

स्वास्थ्य मंत्री (डा० सुशीला नायर) : राष्ट्रीय फाइलेरिया नियंत्रण कार्यक्रम के अधीन बनाये गये एक सर्वेक्षण एकक ने छत्तीसगढ़ क्षेत्र के रायपुर, बस्तर, दुर्ग और रायगढ़ जिलों में फाइलेरिया की स्थानीय रोग स्थिति का निर्धारण कर लिया है। इन चारों जिलों में फाइलेरिया की स्थानीय रोग स्थिति अल्प पाई गई है। रायपुर, बिलासपुर और दुर्ग नगरों के लिये चौथी योजना अवधि में नियंत्रण एककों का प्रस्ताव रखा गया है।

{THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): Filarial endemicity in the districts of Raipur, Bastar, Durg and Raigarh of Chhatisgarh area has been determined by a survey unit established, under the National Filaria Control Programme. All the four districts have shown low Filarial endemicity. Control units have been proposed for the towns of Raipur, Bilaspur and Durg during the Fourth Plan period.]

#### CONSTRUCTION OF COFFER DAMS IN SRI-SAILAM PROJECT

\*767. SHRI Y. A. REDDY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that for the construction of coffer dams in Srisailam project in Andhra Pradesh, it is necessary to import certain essential

machinery for the purpose of de-watering and excavation of foundations;

(b) if so, whether Government have taken necessary steps to import this machinery on priority basis by providing necessary foreign exchange; and

(c) what will be the approximate cost of this machinery and equipment that has to be imported before the end of 1965?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Yes, Sir.

(b) Sanction to the release of foreign exchange for import from U.S.S.R. of construction equipment worth Rs. 35,24,444 has already been issued.

(c) The cost of construction equipment and spares required by 31-10-65 and 31-3-66 amounts to Rs. 35 lakhs and Rs. 100 lakhs respectively.

SCIENTIFIC METHOD OF FAMILY PLANNING

♦768. SHRI M. C. SHAH: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the Deputy Director General of World Health Organisation during his recent visit to India, recommended that India should undertake research in the field of human reproduction, with a view to evoking the best scientific method of family planning; and

(b) if so, whether any such research has been undertaken?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes, Sir.

(b) Yes, Sir.

जीवन बीमा निगम के पास बिना दावे के पड़ा हुआ धन

\*769. श्री रामकुमार भुवालका : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) जीवन बीमा निगम के पास उसकी स्थापना से लेकर आज तक कितना ऐसा धन एकत्र हो गया है जिसका दावा नहीं किया गया है ;

(ख) यह धन कितने व्यक्तियों का है; और

(ग) निगम द्वारा इस धन को संबंधित व्यक्तियों को दिये जाने के लिए क्या कदम उठाये गये हैं ?

•[UNCLAIMED MONEY WITH L.I.C.

\*769. SHRI R. K. BHUWALKA: Will the Minister of FINANCE be pleased to state:

(a) the amount of "unclaimed money" accumulated so far with the Life Insurance Corporation from the date of its establishment;

(b) the number of persons to whom the amount belongs; and

(c) the steps taken by the Corporation to pay the amount to the persons concerned?]

योजना मंत्री (श्री बी० आर० भगत) :

(क) 1-9-56 से 31-3-64 तक की अवधि के दौरान निगम द्वारा 5.79 करोड़ रुपये की बेदावेदार राशि जीवन निधि के नाम पुरांकन की गई ।

(ख) सूचना उपलब्ध नहीं है ।

(ग) जब कभी इस प्रकार के भुगतान के लिए आवेदन-पत्र प्राप्त होता है और आवश्यक औपचारिकताओं का पालन

† [ ] English Translation.